

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL No. 52 of 2019 &
IA NO. 1856 of 2018

Dated : 18th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Bannura Solar Power Project LL.P & Anr.	Appellant(s)
Vs.		
Mangalore Electricity Supply Company Limited & Anr.	Respondent(s)

Counsel for the Appellant(s)	:	Mr. Shubharanshu Padhi Mr. Ashish Yadav
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Counsel for the Respondent(s)	:	Mr. Nithin Saravanan Ms. Arunima Singh Ms. Priyadarshini for R-2
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ORDER

Finally, four weeks' time is granted to file reply, if any, in the main appeal i.e. on or before 21.10.2019, after duly serving copy on the other side.

List the matter on **04.11.2019.**

(S. D. Dubey)
Technical Member
Pr/pk

(Justice Manjula Chellur)
Chairperson